

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 128 of 2014

Dated : 9th July, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Uttar Pradesh Power Corporation Ltd. & Ors. ... Appellant(s)

Versus

**Uttar Pradesh Electricity Regulatory
Commission & Ors. Respondent(s)**

**Counsel for the Appellant(s) : Mr. Amit Kapur
Mr. Vishal Anand**

**Counsel for the Respondent(s): : Mr. Buddy A. Ranganadhan
Mr. Sanjay Singh for R-1**

ORDER

The learned counsel for the State Commission seeks some more time to file the reply. Accordingly, he is directed to file the same on or before 25.07.2014 after serving copy on the other side.

Post the matter on **08.08.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/kt